

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 98/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
01.02.2018**

NAME OF THE COMPANY: Vasara Infra Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Ms. Nikita Goel, Company Secretary

For the Respondent (s): None

ORDER

Notice to the ROC returnable on 12th February, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**